



GOVERNMENT OF JAMMU AND KASHMIR
Department of Rural Development and PR
Civil Secretariat, Srinagar/Jammu

NOTIFICATION

Srinagar, the 16th October, 2018

SRO 469 .- In exercise of the powers conferred by section 80 of the Jammu and Kashmir Panchayati Raj Act, 1989, the Government hereby make the following amendments in the Jammu and Kashmir Panchayati Raj Rules, 1996; namely:-

Form No's 1,2,3,4,16,18 and 19 shall be substituted by the Form No's 1,2,3,4,16,18 and 19 annexed to this notification respectively.

By order of the Government of Jammu and Kashmir.

Sheetal

(Sheetal Nanda) IAS 16/10/18

Secretary to the Government,
Department of Rural Development & PR

No.:-RD/Panch/100/2018

Dated:- 16-10-2018

Copy to the:-

- 01 Advisor (V) to the Hon'ble Governor.
- 02 All Financial Commissioners
- 03 All Principal Secretaries to the Government
- 04 Principal Secretary to the Hon'ble Governor
- 05 Chief Electoral Officer, J&K, Srinagar.
- 06 All Commissioner/Secretaries to the Government.
- 07 Divisional Commissioner, Kashmir.
- 08 Divisional Commissioner, Jammu.
- 09 Inspector General of Police, Jammu/Kashmir.
- 10 All Deputy Commissioners, Jammu and Kashmir
- 11 Director General, Rural Development Department Jammu
- 12 Director Rural Development Department Kashmir
- 13 Director, Local Bodies, Kashmir/Jammu
- 14 All Assistant Commissioner Development.
- 15 All District Panchayat Officers.
- 16 General Manager, Government Press, Kashmir for publication.
- 17 General Manager, Government Press, Jammu for publication.
- 18 Private Secretary to the Chief Secretary, J&K, Srinagar.
- 19 Private Secretary to Secretary to the Government, Department of Rural Development & PR for information of Secretary.
- 20 In-charge Departmental Website.
- 21 Government Order file (w.3.S.C).

NOMINATION PAPER

Block District

PART I

I, S/o/D/o/W/o nominate
myself as a candidate for election to the Sarpanch/Panch from
Constituency of Panchayat Halqa

I hereby Declare:-

- (a) That my name is entered at S.No of electoral roll for
constituency of Panchayat Halqa.
- (b) That I have completed years of age.
- (c) *That I am set up at this election by the party which is
recognized National/State Party in the State of Jammu and Kashmir and the symbol reserved for the
above political party be allotted to me ;
- (d) *That I am not set up by any recognized Party and my choice of symbol in order of preference is :

(i) (ii) (iii)

Dated

*Mark (x) whichever not applicable.

(Signature of Candidate)
Name of the Candidate
(in block letters)

.....
Postal address
.....

PART II

Authorization of Agent

I a candidate at the above election hereby
authorise (name) S/o/D/o/W/o R/o
..... to deliver this nomination paper

Signature of candidate

Place

Date

I agree to act as such election agent.

Signature of the election agent

Place

Date

PART III

This nomination paper was delivered to me at my office at (hours) on (date) by the candidate/authorized agent. He/She has deposited the security amount of rupees.....vide bank draft No.....dated

Returning Officer

Decision of Returning Officer, Accepting or Rejecting the nomination paper

I have examined this nomination paper in accordance with the provisions of Jammu and Kashmir Panchayati Raj Act, 1989 and rules made there under and decide as under:

Returning Officer

Date

.....cut out from here

PART IV

Receipt for nomination paper and notice of scrutiny (to be handed over to the person presenting the nomination paper)

The nomination paper of a candidate for election of Sarpanch/Panch fromconstituency of Panchayat Halqa was delivered to me at my office at (hours) on ... (date) by the candidate/authorised agent. All nomination papers will be taken up for scrutiny at.....(hours).....on.....(date) at..... (place).

Place

Date

Returning Officer

NOTICE OF WITHDRAWAL

Election to the Panchayat Halqa

From Constituency No.

To
The Returning Officer
.....

I S/o/D/o/W/o R/o

..... a candidate nominated for Sarpanch/Panch at the above election do hereby give notice that I withdraw my candidature.

Place

Date

Signature of the candidate

This notice was delivered to me at my office at (hours) on (date) by
..... (Name) the candidate/election agent.

Date

Returning Officer

RECEIPT FOR NOTICE OF WITHDRAWAL
(To be handed over to the person delivering the notice)

The notice of withdrawal of candidature by
S/o/D/o/W/o, a candidate at the election to the Halqa
Panchayat for constituency No. was
delivered to me said candidate/election agent at my office at (hour) on
..... (date).

Returning Officer

ELECTION RESULTS

Panchayat Halqa..... Block.....

1. I.....
Mr/Mrs.....S/o/D/o/W/o.....R/o.....**declare**
been elected as Sarpanch from the Halqa Panchayat**as having**
also declare the following as having been elected as Panch from the constituency indicated against each to
the said Halqa Panchayat
.....Block.....District.....

S.No Name of the Panch Name of the Constituency

1. Mr/Mrs
S/o/D/o/W/o
R/o

2. Mr/Mrs
S/o/D/o/W/o
R/o

3. Mr/Mrs
S/o/D/o/W/o
R/o

4. Mr/Mrs
S/o/D/o/W/o
R/o

5. Mr/Mrs
S/o/D/o/W/o
R/o

6. Mr/Mrs
S/o/D/o/W/o
R/o

7. Mr/Mrs
S/o/D/o/W/o
R/o

8. Mr/Mrs
S/o/D/o/W/o
R/o

9. Mr/Mrs
S/o/D/o/W/o
R/o

10. Mr/Mrs
S/o/D/o/W/o
R/o

11. Mr/Mrs
S/o/D/o/W/o
R/o

Signature of the Returning Officer

Date day of20...

Form No:4

(See Rule 74)

**FORM OF OATH OR AFFIRMATION TO BE MADE BY A CANDIDATE FOR AN
ELECTION TO HALQA PANCHAYAT/PANCH CONSTITUENCY**

I,.....having been nominated
as a candidate for election to the Sarpanch/Panch
from.....constituency of Panchayat
Halqa.....do swear in the name of God/solemnly affirm
that I will bear true faith and allegiance to the Constitution of the State as by law
established and that I will uphold the sovereignty of India.

Signature
Name of Candidate
(in block letters)

Note: the oath may be subscribed before

- a) Returning Officer or Assistant Returning Officers subordinate to him
- b) Executive Magistrate first class
- c) Judicial Magistrate First Class
- d) or any other person authorized by the Election Authority.

FORM NO. 16

(See Rule 20)

Counterfoil

Elector Roll Part No :

District Name/Code

S.No. of Panchayat Halqa in District.....

Name of Panchayat Halqa.....

S No of Panch Constituency

S.No. of Elector.....

S.No. of B.P.....

Signature/Thumb Impression Of the Elector

PERFORATION

Ballot paper

Panchayat _____

Constituency _____

S.No. _____ (Machine Numbered)

S.No.	Symbol	Name of Candidate
1	2	3

- 1
- 2
- 3
- 4
- 5
- 6
- 7
- 8
- 9
- 10
- 11
- 12

FORM No. 18
(See rule 30)

REGISTERED VOTERS LIST FOR THE ELECTION OF SARPANCH/PANCH FROM
CONSTITUENCY/ PANCHAYAT HALQA

Sl. No.	Name of Voter	Serial No. in Electoral Roll	Signature/Thumb Impression of voter
1			
2			
3			
4			
5			
6			
7			
8			
9			
10			

Signature of the Presiding Officer

Date

